

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

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**LOK SABHA**  
**UN STARRED QUESTION NO. 366**  
**TO BE ANSWERED ON DJUNE 24, 2019//ASHADHA 3, 1941 (SAKA)**  
**NATIONAL PENSION SYSTEM**

366. Shrimati Raksha Nikhil Khadse

Will the Minister of FINANCE be pleased to state

- (a) whether the Government proposes to enhance the contribution which is presently at 10 percent to National Pension System (NPS) to make the retirement income scheme more attractive;
- (b) if so, whether the Government has notified this change;
- (c) if so, the details thereof; and
- (d) if not, the date proposed for the notification of the new scheme?

**ANSWER**

Finance Minister  
(Smt Nirmala Sitharaman)

(a) to (c) Government has increased the mandatory contribution by Central Government from 10% to 14% of the basic pay+DA for all the Central Government employees covered under National Pension System Tier-I. The employees' contribution rate would remain at the existing 10% of the basic pay+DA. This has been notified vide Gazette Notification No. 1/3/2016 PR dated 31.01.2019, and has come into force with effect from 01.04.2019.

(d) Does not arise in view of reply given to parts (a) to (c).

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